

WRITTEN ANSWERS TO QUESTIONS

SETTING UP OF ANCILLARY INDUSTRIAL
UNITS AROUND PUBLIC SECTOR
UNDERTAKINGS

*751. SHRI B. K. DASCHOWDHURY : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have taken any decision to set up special ancillary industrial units in a big way around public sector undertakings in the country; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI P. A. AHMED) : (a) No such specific decision has been taken.

(b) Does not arise.

DEMAND FOR SHUTTLE SERVICE BETWEEN
DELHI AND FARIDABAD

*752. SHRI SHRI CHAND GOYAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the public of Faridabad has represented for starting some shuttle trains between Delhi and Faridabad for carrying employees to and from Delhi; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) Yes, sir, a request has been received recently from Rail Travellers Welfare Association, Faridabad, for (i) a train to arrive New Delhi at about 10.00 hrs. and (ii) stoppage of 15 Dn/16 Up GT/AC Express at Faridabad in lieu of 21 Dn/22 Up Dakshin Express.

(b) While the stoppage of 16 Up GT/AC Express in lieu of 22 Up Express has been provided at Faridabad, it has not been possible to meet their demand for introduction of an additional morning train due to passage difficulty on account of concentration of Passenger trains arriving Delhi during the morning grouping. Demand for the additional train would be reviewed as soon as additional facilities which have been programmed become available.

AGREEMENT WITH U.S.S.R. FOR
DESIGNING STEEL PLANTS

*753. SHRI SRADHAKAR SUPAKAR :
DR. RANEN SEN :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government have entered into an agreement with the U.S.S.R. for designing in India all the Steel Plants to be set up in future; and

(b) if so, the terms of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) and (b). Hindustan Steel Limited has initiated an agreement with TIAOPRO-MEXPORT U.S.S.R. in November 1969 for technical assistance for designing iron and steel plants. The agreement is, at present, under the consideration of the Government as it is subject to Government clearance.

DISPARITY OF VOTES IN DIFFERENT
PARLIAMENTARY CONSTITUENCIES
OF DELHI

*754. SHRI BAL RAJ MADHOK : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that while the South Delhi Parliamentary Constituency had over three and a half lakh votes in 1967, the walled city and New Delhi Constituencies had less than two lakh votes;

(b) whether it is also a fact that this disparity has further increased during the last three years because of new residential colonies which have come up in South Delhi;

(c) whether it is also a fact that this disparity is reflected in the Metropolitan Council and the Delhi Municipal Corporation constituencies falling in these Parliamentary Constituencies as well; and

(d) if so, the steps taken or proposed to be taken to end this disparity before the next Elections to the Municipal Corporation, Metropolitan Council and Parliament?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON) : (a) No, Sir. Only the electorate of Chandni Chowk